No. RJ-1/Regular/ 308 /2022

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **Principal Seat at Bombay** that, from **Monday, 22.08.2022 to Friday 26.08.2022 :**

I

The Single Bench presided over by the **Hon'ble Smt. Justice Anuja Prabhudessai** will take up the following judicial assignment.

APPELLATE SIDE	ORIGINAL SIDE
For Admission, hearing, order matters and applications therein : (A) Anticipatory Bail Application and Regular Bail Applications (except those assigned to other Courts) and Applications for cancellation, relaxation or modification of Bail and all other applications concerning Bail matters, arising from Districts except Greater Mumbai and Thane District (including Palghar). (B) Applications for leave to prefer Appeal of even years.	For Admission, hearing, order matters and applications therein : (A) Writ Petitions under Maharashtra Land Revenue Code and Maharashtra Stamp Act.

II

The Single Bench presided over by the **Hon'ble Shri. Justice S. M. Modak** will take up the matters from following judicial assignment, **in addition to** His Lordship's extant judicial assignment.

APPELLATE SIDE	ORIGINAL SIDE
For Admission, hearing, order matters and applications therein : **(A) All First Appeals.**	----

Dated this the 19th day of August 2022

By Order,

Sd/-

(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-

(V. R. Kachare)
Registrar (Judl-I),
High Court, A.S., Bombay.